

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5342**  
(TO BE ANSWERED ON 28.03.2018)

**VACANCIES IN CIC**

**5342. SHRI A.P. JITHENDER REDDY:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of sanctioned posts of the Information Commissioners in the Central Information Commission (CIC);
- (b) the total number of vacancies in the Commission as on March, 2018 and the action taken by the Government in this regard; and
- (c) the reasons for delay, if any, in filling up of the vacancies in CIC?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): As per the provisions of the Section 12(2) of the RTI act, 2005, the Central information Commission shall consist of :-

- a) The Chief Information Commissioner and
- b) Such number of Central Information Commissioners not exceeding ten as may be deemed necessary.

Presently the Chief Information Commissioner and six Information Commissioners are posted in the Central Information Commission.

The selection of the Information Commissioners in Central Information Commission is made under Section 12(3) of the Right to Information Act, 2005 after inviting applications through open advertisement and following the due process and with the approval of competent authority.

\*\*\*\*\*